

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 25th June, 2020

No. HCM/A-02/2015-Estt(ST)/ : It is hereby notified that High Court of Manipur is pleased to recommend for extending the period of contract appointment of the following person who were appointed on contract basis vide Notification No. HCM/A-02/2015- Estt (SJ) / 69632 dated 8th September, 2017 of this Registry for a period of one year w.e.f. 01.04.2020 or till the vacancy are filled up on regular basis as per Rule or whichever is earlier in term of Rule 4 of the Manipur Family Courts Rule, 1992 in the pay scales as notify vide Order No. 100/3/2015-Law (14 FC) dated 20th May, 2020 issued by Government of Manipur.

SL. NO.	Name of the person	Post	To be appointed in the Family Court of
1	Chongtham Indubala Devi	Bench Clerk	Thoubal
2	Laishram Ishwarchandra Singh	LDA	
3	Chingsubam Ibocha meitei	Peon	
4	Yaikhom Pritam Meitei	Driver	
5	Thoudam Ibeyaima Devi	Sheristadar	Imphal East
6	Thingujam Gambhir Singh	Bench Clerk	
7	Laishram Suranbi Singh	Peon	
8	Thoudam Rameshchandra Singh	Driver	
9	L. Ingobi	Sheristadar	Bishnupur
10	Th. Modhumangol Singh	Bench Clerk	
11	Purnachandra Singh	Peon	
12	N. Sanjoy Singh	Driver	

By Order etc.

(W. Tonen Meitei)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Imphal, the 25th June, 2020

No. HCMA-02/2015-Estt(ST)/ 9869-77

Copy to:

1. The Registrar General, High Court of Manipur.
2. The Secretary (Law), Government of Manipur
3. The Judges, Family Courts (Imphal East/ Thoubal / Bishnupur) for issuing necessary orders(s)
4. The Registrar (Admn./PM&P), High court of Manipur
- ✓ 5. The System Analyst, High Court of Manipur for uploading the same to the Official website.
6. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir
7. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh
8. The Superintendent Estt.-II, High Court of Manipur'
9. The Concerned File/Guard File/Notice Board'

W. Tonen Meitei 25-6-2020
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR